

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**EP NO. 6 OF 2015 IN  
APPEAL NO. 15 OF 2011**

**Dated: 20<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Lanco Amarkantak Power Ltd.**

**.... Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Ors.**

**.....Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Gopal Jain, Sr. Adv.  
Mr. Deepak Khurana  
Mr. Vikas Mishra

Counsel for the Respondent(s)

:

Ms. Nishtha Kumar for R-3

**ORDER**

We have heard learned counsel for the parties.

**Order is reserved.**

**(T. Munikrishnaiah)  
Technical Member**

pr/dk

**(Justice Ranjana P. Desai)  
Chairperson**